

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).8978/2008
(From the judgement and order dated 03/09/2008 in CRLMW No.
6639/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

MUKESH KHARE & ORS. Petitioner(s)

VERSUS

STATE OF U.P. & ANR. Respondent(s)

(With appln(s) for stay and office report)

Date: 06/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. Sunil K Jain, Adv.
Mr. Aneesh Mittal, Adv.
Mr. A.K. Soni, Adv.
Mrs. Jaya Tomar, Adv.
Mr. Sunil Kumar Jain, Adv.

For Respondent(s) Mr. T. Mahipal, Adv.
Mr. S.N. Pandey, Adv.
Mr. Chandra Prakash Pandey , Adv

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

Last opportunity is granted to the petitioners
to file rejoinder affidavit within two weeks.

List thereafter.

[Charanjeet Kaur]
Court Master

[Pushap Lata Bhardwaj]
Court Master